

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Service Tax Appeal No. 673 of 2009

(Arising out of Order-in-Appeal No. 166/2009 dated 05/05/2009 passed
by Commissioner of Central Excise and Service Tax(Appeals),
MANGALORE)

Deviprasad Constructions Pvt Ltd.

Civil Engineering And Constructors 1st Floor,
Janardhana Complex. Mainroad, Kaup. Udupi
District, Karnataka.
UDUPI - 574106
KARNATAKA

Appellant(s)

VERSUS

**Commissioner of Central Excise
and Service Tax Mangalore**

7TH FLOOR...TRADE CENTRE,
BUNTS HOSTEL RD.,
MANGALORE, - 575003
KARNATAKA

Respondent(s)

APPEARANCE:

None for the Appellant

Smt. D.S. Sangeetha, Addl. Commissioner(AR) for the Respondent

CORAM:

HON'BLE MR. RAMESH NAIR, JUDICIAL MEMBER

HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER

Final Order No: 20095 / 2022

Date of Hearing: 21/03/2022

Date of Decision: 21/03/2022

Per : RAMESH NAIR

When the matter was called, none appeared on behalf of the
appellant. However, SVLDRS forms were submitted. Accordingly, the

case stands settled under the SVLDRS, 2019. Thus, the appeal is dismissed as deemed to have been withdrawn.

(Dictated and pronounced in open
court on **21/03/2022**)

(RAMESH NAIR)
JUDICIAL MEMBER

(P. ANJANI KUMAR)
TECHNICAL MEMBER

Raja....